and marketing requirements are properly pooled and satisfied: and

- (v) ensuring a fair wage to the handloom and powerloom weavers for their effortfs;
- (b) to draw up a realistic and time-bound programme of action to be taken in each State for the development of each sector during the Fourth Plan period; and
- (c) to consider any other attendant or ancilliary matter connected with the above; and to suggest suitable measures.

## Adverse balance of India's trade

1336. DR. H. P. SHARMA: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the countries with which India had adverse balance of trade during the years 1976-71 and 1971-72 and in the first quarter of 1972-73 and the overall balance of trade of India during these years;
- (b) the balance of trade with rupee-payment countries during each of these years; and
- (c) the main reasons for adverse balance of trade?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI

A. C. GEORGE): (a) to (c). A statement is laid on the Table of the House. [Placed in Liberary. See No. LT-3306/72]

## Rural Electrification Schemes submitted by Rajasthan and Bihar

- 1337. DR. H. P. SHARMA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether any rural electrification schemes had been submitted by Governments of Rajasthan and Bihar for 1972-73; if so, the cost and other details thereof and Central Government's reaction thereto;
- (b) the percentage of villages so far electrified in the two States and the comparative all-India figures, showing also the percentage of rural population who is so far devoid of this aminity, and
- (c) the time by which rural electrification in the two States and in the country as a whole is proposed to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) The Rural Electrification Corporation Limited had under consideration (as on 30-6-1972) the following rural electrification schemes received from the State Electricity Boards of Rajasthan and Bihar for loan assistance:—

Name of the Scheme	Villages covered	Pumpsets to be energised	Estimated (in lakhs)
From Rajasthan			
Scheme of rural electrification in Kekri Tehsil area in Ajmer district	44	1540	56.044
Jhajpur and Kotri panchayat samitis in Bhilwara district.	52	1762	62.137
Salumber and Girwa Panchayat Samities in Udaipur district	66	1471	59.30
From Bihar			
Scheme of special transmission line and sub stations in Morghyr and Bhagalpur districts			101.87
Seven block in Gaya district	246	1900	100.85
Four block in Gaya district	157	1750	77.475
	From Rajasthan  Scheme of rural electrification in Kekri Tehsil area in Ajmer district  Jhajpur and Kotri panchayat samitis in Bhilwara district.  Salumber and Girwa Panchayat Samities in Udaipur district  From Bihar  Scheme of special transmission line and substations in Morghyr and Bhagalpur districts  Seven block in Gaya district	From Rajasthan  Scheme of rural electrification in Kekri Tehsil area in Ajmer district 44  Jhajpur and Kotri panchayat samitis in Bhilwara district, 52  Salumber and Girwa Panchayat Samities in Udaipur district 66  From Bihar  Scheme of special transmission line and substations in Morghyr and Bhagalpur districts  Seven block in Gaya district 246	From Rajasthan  Scheme of rural electrification in Kekri Tehsil area in Ajmer district 44 1540  Jhajpur and Kotri panchayat samitis in Bhilwara district. 52 1762  Salumber and Girwa Panchayat Samities in Udaipur district 66 1471  From Bihar  Scheme of special transmission line and sub stations in Morghyr and Bhagalpur districts 246 1900